

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

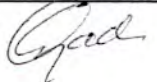
C.P NO. (IB)-58(PB)/2017
CA NO.
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Penugonda Satish Babu
Vs
Amrapali Biotech India Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chandra Shekhar Yadav Adv		Respr.	

ORDER

Learned Counsel for the parties apply for more time.

List on 26th of May 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta